

Payment of taxes by MRTTP companies

3746. SHRINIRMAL KANTICATTERJEE: Will the Minister of FINANCE be pleased to state the names of those MRTTP companies which made profit but did not pay tax during the last financial year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): The information is being collected and will be laid on the Table of the House.

National Security Council

3747. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of DEFENCE be pleased to state:

(a) whether the National Security Council has been fully constituted and is functional; and

(b) if so, the details of its composition and activities undertaken so far?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b). The National Security Council was set up on 24th August, 1990 with the Prime Minister as Chairman and including Minister of Defence, Finance, Home and External Affairs as Members. A meeting of the National Security Council has also been held. A National Security Advisory Board under the Chairmanship of the Prime Minister has also been constituted and notified to provide a broader cross-section of views on the working of the National Security Council. A Strategic Core Group with the Cabinet Secretary as its Chairman has also been set up to assist the National Security Council

Free trade policy

3748. SHRI R. DHANUSKODI ATHITHAN: Will the Minister of FINANCE be pleased to state:

(a) whether free trade and liberalisation policy of the Government may affect adversely the jobs and money supply in the country as has been the case in Canada;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by the Government to prevent such kind of situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c). Our trade reforms are not comparable to those of Canada which almost entirely dismantled trade barriers against the United States of America. Our trade reforms are aimed at providing reasonable protection to Indian industry and achieving a degree of openness which would allow trade to balance domestic demand and supply and permit the exploitation of our dynamic comparative advantage. These reforms along with various measures adopted in the field of industrial, fiscal and monetary policies are likely to promote economic growth and employment.

Vehicular Pollution

3749. SHRI HARIKEWAL PRASAD: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of vehicles in respect of which pollution check was conducted in Delhi during 1991-92;

(b) the number of vehicles found causing more pollution than the fixed norms; and

(c) the penalty imposed thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) An estimated 2, 97, 534 vehicles were checked, upto February, 1992.